GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO-3908 ANSWERED ON-18.03.2021

INSTALLED CAPACITY OF SOLAR AND WIND POWER

3908. SHRI D.M. KATHIR ANAND

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the total capacity of solar and wind power installed in the country, State-wise;(b) the quantum of funds allocated and utilized during the last three years and the current

year; and

(c) the measures taken to ramp up the solar and wind power capacity in the country?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) The State-wise details of solar and wind power capacity installed in the Country, as on 28.02.2021, are given at **Annexure-I and Annexure-II** respectively.

(b) The details of funds allocated and released for utilisation in solar and wind power programmes, are given at **Annexure-III.**

(c): The Government has taken several measures to ramp up the solar and wind power capacity in the country, which include :

- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- waiver of Inter State Transmission System (ISTS) charges and losses for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2023,
- fiscal incentives such as accelerated depreciation, Goods and Services Tax (GST) at lower rates, concessional custom duty etc.
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission on plug and play basis,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- notification of standards for deployment of solar photovoltaic system/devices,
- setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.

UNSTARRED QUESTION NO. 3908 FOR 18.03.2021

STATE-WISE SOLAR CAPACITY INSTALLED UP TO 31.3.2020

Sr. No.	State/UT	Cumulative Solar Power Capacity Installed (In MW)
1	Andaman & Nicobar	29.22
2	Andhra Pradesh	3996.50
3	Arunachal Pradesh	5.61
4	Assam	42.99
5	Bihar	159.51
6	Chandigarh	45.16
7	Chhattisgarh	252.48
8	Dadar &Nagar	5.46
9	Daman & Diu	40.55
10	Delhi	192.97
11	Goa	7.44
12	Gujarat	4068.30
13	Haryana	407.83
14	Himachal Pradesh	42.73
15	Jammu & Kashmir	20.73
16	Jharkhand	48.63
17	Karnataka	7346.84
18	Kerala	257.00
19	Lakshadweep	0.75
20	Madhya Pradesh	2463.21
21	Maharashtra	2289.97
22	Manipur	6.36
23	Meghalaya	0.12
24	Mizoram	1.53
25	Nagaland	1.00
26	Odisha	401.72
27	Pondicherry	9.33
28	Punjab	947.10
29	Rajasthan	5472.58
30	Sikkim	0.07
31	Tamil Nadu	4403.48
32	Telangana	3936.36
33	Tripura	9.41
34	Uttar Pradesh	1667.50
35	Uttarakhand	353.41
36	West Bengal	149.84
	Total	39083.67

UNSTARRED QUESTION NO. 2360 FOR 16.03.2021

STATE-WISE WIND POWER CAPACITY INSTALLED UP TO 28.02.2021

S.No.		Cumulative wind	
		power capacity installed	
	STATE	(in MW)	
1.	Andhra Pradesh	4096.65	
2.	Gujarat	8306.42	
3.	Karnataka	4912.60	
4.	Kerala	62.50	
5.	Madhya Pradesh	2519.89	
6.	Maharashtra	5000.33	
7.	Rajasthan	4326.82	
8.	Tamil Nadu	9431.54	
9.	Telangana	128.10	
10.	Others	4.30	
	Total	38789.15	

ANNEXURE-III REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 3908 FOR 18.03.2021

DETAILS OF EXPENDITURE FOR SOLAR AND WIND POWER PROGRAMMES DUING LAST THREE YEARS AND CURRENT YEAR

(As on 28.02.2021)

(In Rs. Crore)

Year	Solar p	Solar power		Wind power	
	Funds	Funds	Funds	Funds released for	
	allocated	released for	allocated	utilisation	
		utilisation			
2017-18	2102.10	1889.93	750.00	750.00	
2018-19	2970.25	2524.65	950.00	950.00	
2019-20	2280.51	1985.12	1026.00	1026.00	
2020-21	1776.24	1083.35*	1059.35	1013.11*	

Note: * As on 28.02.2021